

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/02/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION2302-AT11 A.M.- 11.05A.M.

PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT 11.05A.M.

1	SEBI Appeal	183/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000296/2022				
Sub Matter(Disposed) : Misc. Application/0000297/2022				
Sub Matter(Disposed) : Misc. Application/0000298/2022				
	SEBI Appeal	263/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000432/2022				
Sub Matter : Misc. Application/0000433/2022				
	Misc. Application	432/2022	ASHISH BAGRODIA-COD Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000263/2022)				
	Misc. Application	433/2022	ASHISH BAGRODIA-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000263/2022)				
2	SEBI Appeal	187/2023	LFS BROKING PRIVATE LIMITED Vs. NSEIL	Ashok Singh, Advocate
Sub Matter(Disposed) : Misc. Application/0000198/2023				
Sub Matter : Misc. Application/0000199/2023				
	Misc. Application	199/2023	LFS BROKING PRIVATE LIMITED-EXEMPTION Vs. NSEIL	Ashok Singh, Advocate
(Main Matter Number :SEBI Appeal/0000187/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
3	SEBI Appeal	17/2022	ISS ENTERPRISE LIMITED Vs. NSEIL	Shah AND Ramaiya, Chartered Accountants
4	SEBI Appeal	76/2023	JINDAL COTEX LIMITED AND ORS. Vs. SEBI	Adv. Ravi Prakash
Sub Matter(Disposed) : Misc. Application/0001805/2022				
Sub Matter(Disposed) : Misc. Application/0001806/2022				

671-ADMISSION-COURTCODE-REPRESENTATION-AT11.06AM

Misc. Application	185/2023	TEJO RATNA KONGARA-EXEMPTION Vs. SEBI AND ORS.	Bodhi Legal	
(Main Matter Number :SEBI Appeal/0000206/2023)				
5	SEBI Appeal	206/2023	TEJO RATNA KONGARA Vs. SEBI AND ORS.	Bodhi Legal
Sub Matter : Misc. Application/0000185/2023				

635-ADM-COURTCODE-SHEENAGRO-AT11.08AM

Misc. Application	175/2023	Mr. Sundershan Singh Jamwal and Anr. Delay Vs. SEBI	kaleeyantey Law Firm	
(Main Matter Number :SEBI Appeal/0000205/2023)				
6	SEBI Appeal	205/2023	Mr. Sundershan SinghJamwal and Anr. Vs. SEBI	kaleeyantey Law Firm
Sub Matter : Misc. Application/0000175/2023				

306-ADMISSION-COURTCODE-CONTRACT-AT11.12AM

Misc. Application	246/2023	MULTI COMMODITY EXCHANGE OF INDIA LIMITED-URGENCY Vs. SEBI	Trilegal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000207/2023)				
7	SEBI Appeal	207/2023	MULTI EXCHANGE LIMITED Vs. SEBI	COMMODITY OF INDIA Trilegal
Sub Matter :		Misc. Application/0000246/2023		
<u>889PARTHEARD-COURTCODE-DECCANAO-AT11.15AM</u>				
8	SEBI Appeal	282/2022	DECCAN HOLDINGS LIMITED Vs. SEBI	CHRONICLE Shah and Ramaiya
	SEBI Appeal	395/2022	T.VENKATRAM AND ANR. Vs. SEBI	REDDY Visesha Law Services
Sub Matter(Disposed) :		Misc. Application/0000539/2022		
Sub Matter :		Misc. Application/0000016/2023		
	SEBI Appeal	421/2022	P.K. IYER Vs. SEBI	Mahima Makhija Associate
Sub Matter :		Misc. Application/0000955/2022		
	Misc. Application	955/2022	DELAY IN REPLY Vs. P.K. Iyer	ELP Corporate Advisory and Litigation Practice Eshwars
(Main Matter Number :SEBI Appeal/0000421/2022)				
	Misc. Application	16/2023	T. VENKATRAM AND ANR.-INTERIM RELIEF Vs. SEBI	REDDY Visesha Law Services
(Main Matter Number :SEBI Appeal/0000395/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>469-DISPOSAL-CODE-REGISTRATIONCANCELLED-AT11.30AM</u>				
9	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021				
<u>266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT11.35AM</u>				
10	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
Sub Matter : Misc. Application/0000657/2022				
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL AGRAWAL Vs. SEBI	BENIPRASAD Dhwani Shah- Attorney
	Sub Matter(Disposed) :	Misc. Application/0000675/2021		
	Sub Matter(Disposed) :	Misc. Application/0000125/2023		
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
	Sub Matter(Disposed) :	Misc. Application/0000767/2021		
	Sub Matter :	Misc. Application/0000656/2022		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :	SEBI Appeal/0000424/2021)			
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :	SEBI Appeal/0000181/2021)			
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :	SEBI Appeal/0000611/2021)			
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter :		Misc. Application/0000889/2021		
	Misc. Application	656/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI	R V Legal
(Main Matter Number :	SEBI Appeal/0000054/2021)			
	Misc. Application	657/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI	Jugal C Thacker

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000244/2019)				
	Misc. Application	1576/2022	COMFORT SECURITIES LIMITED-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0001005/2022)				
	SEBI Appeal	1005/2022	COMFORT SECURITIES LIMITED Vs. SEBI	Prakash Shah and Associates
Sub Matter :	Misc. Application/0001576/2022			
Sub Matter(Disposed) :	Misc. Application/0001577/2022			

249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT11.40AM

11	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
Sub Matter :	IRDA-MISCAPPLICATION/0000013/2020			
Sub Matter :	IRDA-MISCAPPLICATION/0000014/2021			

	IRDA-MISCAPPLIC ATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				

	IRDA-MISCAPPLIC ATION	14/2021	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				

338-ADM DISPOSAL-COURTCODE-PROMOTER PIT-AT11.45AM

12	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya ELP
Sub Matter(Disposed) :	Misc. Application/0000587/2021			

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425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-11.50AM

	Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000372/2021)				
13	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000616/2021		

310-DISPOSAL-REGISTRATIONCERTIFICATE-AT-11.40AM

	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANSUKHLAL AND HIRALAL AND CO
(Main Matter Number :SEBI Appeal/0000445/2021)				
14	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANUSKHLAL AND HIRALAL AND CO.
Sub Matter :		Misc. Application/0000789/2021		

681-DISPOSAL-CODE-INSPECTIONBRICKWORK-AT12NOON

15	SEBI Appeal	694/2022	BRICKWORK RATINGS INDIA PRIVATE LIMITED Vs. SEBI	SAMVAD: PARTNERS
Sub Matter :		Misc. Application/0001184/2022		
Sub Matter :		Misc. Application/0001185/2022		
Sub Matter(Disposed) :		Misc. Application/0001186/2022		
	Misc. Application	1184/2022	BRICKWORK RATINGS INDIA PRIVATE LIMITED-URGENCY Vs. SEBI	SAMVAD PARTNERS

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000694/2022)				
57	Misc. Application	1185/2022	BRICKWORK INDIA LIMITED-EXEMPTION Vs. SEBI	RATINGS PRIVATE SAMV?D PARTNERS

(Main Matter Number :SEBI Appeal/0000694/2022)

837-DISPOSAL-COURTCODE-SECURITYDEPOSIT-AT12.05PM

16	IRDA Appeal	4/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD. Vs. IRDAI	Vis Legis Law Practice, Advocates
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000010/2022				
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000011/2022				
Sub Matter : IRDA-MISCAPPLICATION/0000012/2022				

	IRDA-MISCAPPLICATION	12/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD-DELAY Vs. IRDAI	Vis Legis Law Practice, Advocates
(Main Matter Number :IRDA Appeal/0000004/2022)				

937-disposal-COURTCODE-ALFAAO-AT12.10PM

	Misc. Application	998/2022	POOJA R. TIKMANI AND ORS.-INTERIM RELIEF Vs. SEBI	Tanisha Agarwal Advocate
(Main Matter Number :SEBI Appeal/0000740/2022)				
17	SEBI Appeal	740/2022	POOJA R. TIKMANI AND ORS. Vs. SEBI	Tanisha Agarwal Advocate
Sub Matter(Disposed) : Misc. Application/0000997/2022				
Sub Matter : Misc. Application/0000998/2022				
Sub Matter : Misc. Application/0000087/2023				

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	Misc. Application	87/2023	SEBI-DELAY IN REPLY Vs. POOJA R. TIKMANI AND ORS.	MDP AND Partners Tanisha V. Agrawal Advocate
(Main Matter Number :SEBI Appeal/0000740/2022)				

768-DISPOSAL-COURTCODE-METKOREAO-AT12.15PM

	Misc. Application	1420/2022	Prashant Boorugu-DELAY Vs. SEBI	Loknath Mishra Advocate
(Main Matter Number :SEBI Appeal/0000933/2022)				
18	SEBI Appeal	933/2022	Prashant Boorugu Vs. SEBI	Loknath Mishra Advocate
Sub Matter :		Misc. Application/0001420/2022		